

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 94
TO BE ANSWERED ON 02.02.2018

NATIONAL CHILDREN FUND

94. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government has created National Children Fund (NCF) in the country and if so, the details thereof along with its aims and the objectives;
- (b) the funds raised/released for NCF during each of the last three years and current year;
- (c) whether the cases of diversion of funds, to meet the administrative expenses for various schemes have been reported during the said period;
- (d) if so, the details thereof and the reasons therefor along with the action taken in this regard;
- (e) the total funds released from NCF for various schemes and the utilization of the same during the said period, State/UT wise; and
- (f) the corrective steps taken/being taken for proper utilization of the funds under NCF by the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) Yes, Madam. The Government of India, in the International Year of the Child (1979), created the National Children's Fund (NCF) under the Charitable Endowments Act 1890 to promote innovative projects by voluntary organisations. The Scheme of NCF was further revised and notified on 24th November, 2004. The Objectives of the National Children's Fund are to raise funds from individuals, institutions, corporates and others; promote and fund the various programmes for children who are affected by natural calamities, disaster, distress, and in difficult circumstances through voluntary agencies and State Government, in unserved and underserved areas including tribal and remote areas and Children in difficult circumstances including children of prisoners, children affected by riots, aggression, children affected by trafficking and children of prostitutes; implement various programmes and do all the things that are incidental and conducive to the above objects. Apart from this, recently provisions have been made in the guidelines to give scholarships to **children residing in a Child Care Institution (CCI), including orphan or destitute**, studying in class 9-12 with a promising performance **under the scheme "Unnati"**, through the National Children's Fund (NCF). The child having

minimum 75% attendance and securing minimum 55% marks in the final examination of the previous class, are considered for inclusion in the merit list of 100 students for each class 9-12. As per the scheme guidelines of “Unnati”, the child should not be receiving any assistance on regular basis from any other sources towards her/his education and should have an Aadhar linked savings bank account in a Nationalized Bank. Fifty percent of the total scholarship money is earmarked for girl students.

The Management and administration of the Fund is under a Board of Management (BOM). The Minister, Ministry of Women and Child Development, is working Chairperson of the Board. Director, National Institute of Public Cooperation and Child Development is Secretary-Treasurer of NCF.

- (b) The details of the fund raised/released towards NCF during the last three years and the current year is annexed at **Annexure-I**.
- (c) No, Madam.
- (d) Does not arise in view of (c) above.
- (e) The Funds under the scheme were released to the NGOs. The details of funds released from NCF to NGOs States/UT wise is annexed at **Annexure – II**.
- (f) The funds are released in accordance to scheme guidelines.

Annexure – I

The details of the fund raised towards NCF during the last three years and the current year are as under:

Year	Current Year* 2017-18	2016-17	2015-16	2014-15	Total
Donations Received in NCF	17,849.82	1,27,770.00	2,06,774.00	35,000.00	3,87,393.82
Interest Received	74,98,173.65	1,58,30,462.09	1,59,55,296.00	1,54,00,215.00	5,46,84,146.74
Amount Released	6,65,000.00	5,31,275.00	44,89,682.00	40,01,202.00	96,87,159.00

Annexure – II

The funds were not released to the States but to the NGOs. The details of funds released from NCF to NGOs of various states/UTs are as under:

State/UTs	Current Year* 2017-18	2016-17	2015-16	2014-15
Manipur	Nil	Nil	4,69,710.00	Nil
Andhra Pradesh	220825.00	Nil	9,33,300.00	2,36,375.00
Maharashtra	Nil	Nil	6,06,006.00	Nil
Uttar Pradesh	Nil	Nil	3,48,375.00	1,82,538.00
Uttarakhand	Nil	Nil	2,11,038.00	2,41,662.00
Assam	Nil	62,200.00	3,89,556.00	8,35,180.00
Punjab	Nil		17,650.00	Nil
Kerala	93,420.00	49,653.00	3,51,450.00	3,73,680.00
Odisha	2,99,250.00	96,318.00	3,42,000.00	4,05,072.00
Bihar	Nil	3,23,104.00	3,26,705.00	Nil
Goa	Nil	Nil	3,57,012.00	Nil
Tamil Nadu	Nil	Nil	Nil	Nil
Tripura	Nil	Nil	1,36,880.00	Nil
Delhi	Nil	Nil	Nil	13,49,865.00
Nagaland	Nil	Nil	Nil	Nil
Haryana	Nil	Nil	Nil	23,310.00
Gujarat	Nil	Nil	Nil	3,53,520.00
Madhya Pradesh	51,505.00	Nil	Nil	Nil
Total	6,65,000.00	5,31,275.00	44,89,682.00	40,01,202.00

***Upto 30.01.2018**